

Annexure – 3

Name of the corporate debtor: Arcuttipore Tea Co Ltd; Date of commencement of CIRP: 15th December, 2024; List of creditors as on: 11th September, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Eastern Housing Udyog Finance Limited	U65999WB1992PLC056095	28-12-2023	5,79,73,122	5,79,73,122	Secured	-	Nil	No	34.72	Nil	Nil	0	Nil	NA
2	Abhishek Bose	AJLPB4047N	03-09-2024	2,31,05,000	2,31,05,000	Secured	51.57 lacs equity Share, 2 Security Cheques, Mortgage Arcuttipore Tea estate In schedule-I Loan agreemnt dated 21.01.2017	Nil	No	13.84	Nil	Nil	0	Nil	NA
3	Abhishek Bose	AJLPB4047N	03-09-2024	4,45,51,073	4,45,51,073	Secured	51.57 lacs equity Share, 2 Security Cheques, Mortgage Arcuttipore Tea estate In schedule-I Loan agreemnt dated 21.01.2017	Nil	No	26.68	Nil	Nil	0	Nil	NA
4	Tea Board	AAAJT2422P	14-08-2024	32,50,992	23,49,555	Secured	-	Nil	No	1.41	Nil	Nil	9,01,437	Nil	NA
Total				12,88,80,187	12,79,78,750	0	0	0	0	76.65	0	0	9,01,437	0	0